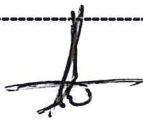


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 75/15	IA 123/16 in TP 81/16	For hearing	397/ 398	N. Abhinandan Nataraj Vs Gericke Vacuum Pumps Pvt. Ltd., & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1-	A-S. ANIRUNDHA (9740732170)	RESPONDENT	

ORDER

Counsel for Petitioner is absent. Counsel for Respondent is present. Notice to proposed legal heir was ordered. None appeared for the proposed legal heirs. Petitioner Counsel has directed to file proof about service of notice on the proposed legal heir of R3. List it on 09/01/2018.


Member (T)


Member (J)